

F.No. 21(1)/2012-Judl.  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
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Shastri Bhavan, New Delhi  
Dated the 26<sup>th</sup> October, 2012

**ORDER**

The President is pleased to engage the following designated Senior advocates as '**Special Counsel**' for conducting the Central Government litigation before the Supreme Court of India **with immediate effect for a period of two years** or until further orders, whichever is earlier:-

**Special Counsel**

	Name and address (S/Sh.)
1.	Parag P. Tripathi Ex. ASG, 14, Bazar Lane (FF), Bengali Market, New Delhi-110001. Mob. 9810959197
2.	Vivek Tankha Ex. ASG, 37, Paschimi Marg, Ground Floor, Vasant Vihar, New Delhi-110057. Ph. 41661662
3.	P.P. Rao, Parkview, 143, Sector 15-A, NOIDA-201301, Mob. 9811152510
4.	KK Venugopal, A-144, Neeti Bagh, New Delhi-110049. Mob. 9811068979
5.	U.U. Lalit C-212, Sector-44, NOIDA-201301 Ph. 23386036
6.	Rajiv Dutta A-1/39, Pansheel Enclave, New Delhi-110017. Ph. 26494443
7.	A. Mariarputham 25, Bazar Lane, Bengali Market, New Delhi-110001. Ph. 23321337
8.	KA Vishwanathan, 248, Supreme Enclave, Mayur Vihar-1, Delhi-110091. Mob. 9810003952
9.	V. Shekhar C-9/9090, Vasant Kunj, New Delhi-70 9810037858/26180091/26894808



**Special Counsel**

10.	K. Radhakrishan 207, New Lawyers Chamber, C.K. Daphtary Block, New Delhi-110001. (Mob. 9818071199)
11.	Ramesh P. Bhatt D-14, Gulmohar Park, New Delhi-110049. Mob. 9810990066
12.	Mukul Gupta, C-8, Hauz Khas, New Delhi-110003. Mob. 9810135004

2. The engagement of the above panel counsel will be governed by the terms and conditions contained in this Department's O.M. No. 21(4)/2010-Judl. dated 29.03.2010.

3. Hindi version of this order will follow.



(Suresh Chandra)

**Joint Secretary & Legal Adviser to the Govt. of India**

**To**

All the above Senior advocates.

Copy to:-

1. PS to Attorney General/PS to Solicitor General/PS to Addl Solicitors General.
2. Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
3. Smt. Sushma Suri, Sr. Govt. Advocate/Sh. S.N. Terdal, Shri B. Krishna Prasad and Smt. Anil Katiyar, Addl. Govt. Advocate./ Shri D.S. Mehra, Dy. Govt. Advocate./ Shri B.V. Balram Dass, Sh. G.S.Makkad, Assistant Govt. Advocate., CAS, New Delhi.
4. PS to ML&J/ PS to Law Secretary/PS to Legislative Secretary.
5. Computer Cell, CAS, New Delhi.
6. The Registrar, Supreme Court of India, New Delhi.
7. The Accountant General, AGCR Building, IP Estate, New Delhi.
8. Hindi unit, D/Legal Affairs for Hindi translation of the order.
9. NIC Cell, D/o Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 10 spare copies.



**(Kishore Kumar)**  
**Section Officer(Judicial)**